

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: 'SMC' NEW DELHI**

BEFORE SHRI N.S. SAINI, ACCOUNTANT MEMBER

**ITA No. 6518/Del/2018
Assessment Year: 2014-15**

| | | |
|--|----|------------------------------------|
| SMS Paryavaran JV Shop No. 2, Vardhman Grand Plaza, Plot No. 7, Mangalam Place, Sector-7, Rohini, New Delhi. PAN No. AAEAS7202D | vs | ACIT Circle 62(3) New Delhi. |
| APPELLANT | | RESPONDENT |

| | |
|--------------------|----------------------------------|
| Assessee by | None |
| Revenue by | Shri S.L. Anuragi, Sr. DR |

| | |
|------------------------------|-------------------|
| Date of Hearing | 08.04.2019 |
| Date of Pronouncement | 08.04.2019 |

ORDER

This is an appeal filed by the assessee against the order of CIT(Appeals)-20, New Delhi dated 30.07.2018 for the AY 2014-15.

2. It is observed that the Registry had issued defect notice on 23.10.2018 to remove the following defect:

| <u>ITA No.</u> | <u>Date of order</u> | <u>Brief order, mentioning Reference</u> |
|----------------|----------------------|--|
| 6518/D/18 | 23/10/2018 | 1. Appeal fee not filed as others in details of payment which is not treated as appeal fees. |

The assessee has not removed the defect pointed out by the Registry. Therefore, the appeal is consigned to records.

3. Before parting with the order, I would like to state that the assessee after rectifying the defect pointed out by the Registry in the instant appeal may file an application to the Tribunal for restoration of its appeal and the Tribunal, if satisfied with the reasons to be shown by the assessee may recall the order of the Tribunal.

4. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court on 08/04/2019

Sd/-

(N.S. SAINI)

ACCOUNTANT MEMBER

Dated: 08.04.2019

*Kavita Arora

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

TRUE COPY

ASSISTANT REGISTRAR
ITAT NEW DELHI

| | |
|---|------------|
| Date of dictation | 08/04/2019 |
| Date on which the typed draft is placed before the dictating Member | 08/04/2019 |
| Date on which the typed draft is placed before the Other Member | |
| Date on which the approved draft comes to the Sr. PS/PS | 08/04/2019 |
| Date on which the fair order is placed before the Dictating Member for pronouncement | 08/04/2019 |
| Date on which the fair order comes back to the Sr. PS/PS | 08/04/2019 |
| Date on which the final order is uploaded on the website of ITAT | 09/04/19 |
| Date on which the file goes to the Bench Clerk | 09/04/19 |
| Date on which the file goes to the Head Clerk | |
| The date on which the file goes to the Assistant Registrar for signature on the order | |
| Date of dispatch of the Order | |